

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 14<sup>th</sup> September, 2016  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Execution Application No. 26/2016 IN</b> Appeal No. 147/2015	New Era Poultry Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Ankur Sharma, Adv. for Applicant
2.	<b>Execution Application No. 27/2016 IN</b> O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	<b>Contempt Application No. 1/2016</b> (M.A. No. 414/2016) in M.A. Nos. 226/2016, 227/2016 & 228/2016 in O.A. No. 65/2016	Contempt Notice against  <b>Mukesh Jain</b>	Mr. S. D. Windlesh, Adv.  Mr. Krishna Kumar Singh, Adv. for MoEF
4.	<b>Execution Application No. 13/2016 IN</b> O.A. No. 122/2015	F Block Resident Welfare Association  Vs. State of U.P. & Ors.	Mr. Rajiv Ranjan Prasad & Mr. Vikas Gaur, Adv. for Applicant  Mr. Raman Yadav, Adv. for GDA Mr. Virender Singh Teotia, Adv.
<b>FOR HEARING</b>			
5.	Original Application No. 24/2014	Shiv Prasad  Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Bhupinder Kumar, LA for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25
6.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association  Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant  Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Adv. for R-1
7.	Original Application No. 38/2016	Shailesh Singh  Vs. State of UP & Ors.	Mr. Sudeep Day, Adv. with Mr. Shailesh Singh, Applicant in person  Ms. Nida Khan, Adv. for R-1 Mr. Abhimanyu Mahajan, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R-8 Mr. B. V. Niren, Adv. for CGWA Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. S. Wasim A. Qadri, Adv.

8.	Original Application No. 42/2016	Rajeev Rai  Vs. Union of India & Ors.	Mr.Keshav Mohan & Mr.Piyush Choudhary, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Vinod Kumar, Adv. for R-5
9.	Original Application No. 151/2016	Seema Rani  Vs. Union of India & Ors.	Mr. Abhijeet Sinha & Mr. Piyush Agarwal, Adv. for Applicant  Ms. Sakshi Popli, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 4, 7 & 8 Mr. Rajkumar, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Digvijay Kumar Mr. Santosh Kumar, Adv. for UPSIIDC
10.	Original Application No. 318/2016 (M.A. No. 644/2016)	Shailesh Singh  Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. & Mr.Shailesh Singh, Applicant in person  Mr. Abhishek Yadav, Adv. for R-1, 5 & 9 Mr. Amit Singh Chaddha, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-2 Mr. Krishnan Venu Gopal, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-3 Mr. S. A. Zaidi, Adv. for R-4 Mr. I. K. Kapila, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-6 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. M. G. Kamath, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF
11.	Original Application No. 121/2013	Akash Vashishtha & Anr.  Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person  Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC

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